Mr. Deputy-Speaker: Next question.

Shri Lakshmayya: May I know, Sir, whether experimental tube-wells are going to be constructed in Rayalaseema?

Mr. Deputy-Speaker: The hon. Member is a little late. Next question.

WAGON POSITION

*1018. Shri C. R. Narasimhan: (a) Will the Minister of **Railways** be pleased to state what is the present wagon supply position for export of minerals from the Madras port?

(b) What arrangement is made for genuine exporters who do not resort to registration for the wagons through a number of parties to move their contractual quantities?

(c) How much ore has been moved out at the instance of parties who had registered for wagons on the Guntakal-Bangalore section during the period from the 15th August to the 15th October, 1953?

(d) How many of them have actually exported minerals and what quantity during the above period?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) In the rationing of rail transport to meet the overall requirements, traffic in export ores gets a suitable share. 6,748 wagon-loads of export ores were moved to Madras Port during the six months ending 30th September 1953 as against 4,011 wagon-loads during the previous six months, which represents an increase of 68 per cent.

(b) The Railway as a public carrier, cannot discriminate in the matter of allotment of wagons between the various classes of consignors viz., whether genuine exporters or others. The indents for this traffic, which is entirely for export, are accepted from the consignors who fulfil the prescribed conditions, which are alike for all consignors of this traffic from the areas concerned. (c) Information for the period from 15th August to 15th October 1953 is not readily available. During the period 1st August to 31st October, 1953, however, a total of 3,207 wagon loads of export ores were moved from the Guntakal and Bangalore Railway Districts, viz., 623 from the former and 2,584 from the latter.

(d) The information is not readily available and its compilation will entail considerable labour and time which may not be commensurate with the purpose it is likely to serve.

Shri C. R. Narasimhan: Are there complaints from exporters, particularly of manganese ore, that those with larger commitments are allotted less number of wagons?

Shri Alagesan: Yes, Sir. It is a sort of rivalry between all these exporters, and there are complaints made. Each one wants the maximum for himself.

Shri T. Subrahmanyam: Who prescribes the terms and conditions on the basis of which wagon allotment is made?

Shri Alagesan: The Railway, Sir. But I may tell the hon. Member and the House that the Commerce and Industry Ministry is having this matter under consideration. We may receive their advice shortly and then it will be decided.

Shri C. R. Narasimhan: Are there any rough and ready methods in regard to allotment of wagons for exporters?

Shri Alagesan: If the Commerce and Industry Ministry indicates the quantity in the export licences, then the allotment of wagons may be related to the quantum of export each party has been allowed.

Shri C. R. Narasimhan: Has this resulted in a scramble for wagons which has adversely affected genuine exporters?

Shri Alagesan: It is not so. Sir, this system has already been introduced with respect to exports from Calcutta port and it may be introduced with respect to Madras also.

TELEGRAPH EXHIBITION

*1020. Shri Bheekha Bhai: Will the Minister of Communications be pleased to state:

(a) the amount of money expended on setting up of the Telegraph Centenary Exhibition at Eastern Court in New Delhi; and

(b) whether this exhibition will go from city to city as was done in the case of the Railways Centenary Exhibition?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) On the basis of information available upto approximately Rs. 1,95,000 have been spent on the setting up and running the Telegraph Centenary Exhibition.

(b) The question of sending the exhibits to Calcutta, Bombay and Madras is under consideration.

Shri Bheekha Bhai: May I know, Sir, what is the amount of the proceeds collected from admission tickets and other sources during the exhibition period?

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Shri Raj Bahadur:

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Rental charges	16.300
Sale of commemoration	
volumes.	410
Sale of handbooks	575
Advertisements on	
handbooks.	6.700
Souvenir telephones	1,795
Tickets	12,502
Miscellaneous	. 1,025.

Apart from these, philatelic sales—of the centenary stamps—are expected to fetch a revenue of about Rs. 2 lakhs.

Shri Bheekha Bhai: May I know, Sir, whether this is going to be made a permanent feature?

Shri Raj Bahadur: The exhibition was for a temporary period—one month. It cannot be made permanent. The exhibition will be shown at Bombay, Calcutta and Madras, as I have just submitted.

सेठ गोविन्द दास : बम्बई, कलकत्ता ग्रौर मद्रास को छोड़ कर बाकी स्थानों केा एग्जीबीशन भेजने का विचार है या नहीं ग्रौर यदि नहीं है तो क्यों नहीं है ?

श्री **राज बहादुर** : यह विचाराधीन है ।

Mr. Deputy-Speaker: The Questionhour is over.

WRITTEN ANSWERS TO QUESTIONS

CONTRACT SYSTEM OF HAMALS

*1002. Shri Madhao Reddi: Will the Minister of **Bailways** be pleased to state whether the Central Railway Authorities have extended the contract system of Hamals to deal with loading and unloading of goods to the former N. S. Railway, in which the co-operative system of Sowcarihamals was prevalent so far?

The Deputy Minister of Railways and Transport (Shri Alagesan): The contract system of loading and unloading goods has been extended to Secunderabad, Hyderabad and Kacheguda Stations—on the former Nizam's State Railway portion of the Central Railway in replacement of the "Sowcarihamal" system.

RECOGNITION OF M. B., B. S. DEGREE OF DARBHANGA MEDICAL COLLEGE

*1003. Shri L. N. Mishra: Will the Minister of Health be pleased to state:

(a) whether any decision has been taken about the recognition of M.B., B.S. degree of the Darbhanga Medical College (Bihar); and

(b) if so, whether the Indian Medical Council has now recognised that degree?